

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/10729/2026	SUKANTA MALLIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	DIGAPAHANDI /324 /2025) //	AOD20230001228C202600002
2	D-BLAPL/10732/2026	ASHOK JENA @ ASHESH KU. JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /299 /2025) //	
3	D-BLAPL/10734/2026	JASPAL SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NCB BHUBANESWAR /2 /2022) //	AOR20220001298C202600022
4	D-BLAPL/10735/2026	ANIL MEGHWAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PADMAPUR /123 /2025) //	AOR20220001298C202600023
5	D-BLAPL/10736/2026	UBHAYJIT KUMAR BARNWAL @ UBHAYJIT BARNWAL VS STATE OF ODISHA	ARJJEET MISHRA VS	BARGARH RURAL /43 /2026) //	
6	D-BLAPL/10737/2026	GUPTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /55 /2017) //	
7	D-BLAPL/10738/2026	CHHOTU SA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	JHARSUGUDA /114 /2026) //	
8	D-BLAPL/10739/2026	GENTLY PATRA NAIK VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	DASPALLA /45 /2021) //	
9	D-BLAPL/10743/2026	SONAM DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /93 /2025) //	
10	D-BLAPL/10745/2026	SUMANTA BHUJABAL @ KABU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHURDA MODEL /154 /2026) //	
11	D-BLAPL/10747/2026	SAGAR GHADEI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KHURDA MODEL /154 /2026) //	

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12	D-BLAPL/10748/2026	NIKHIL NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /272 /2025 () //	
13	D-BLAPL/10750/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	KOTPAD /43 /2026 () //	
14	D-BLAPL/10753/2026	MANORANJAN ROUTRAY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /14 /2026 () //	
15	D-BLAPL/10760/2026	SUDHIR MAJHI @ HALIA VS STATE OF ODISHA	PRATIK NAYAK VS	PIRAHAT P.S /102 /2024 () //	
16	D-BLAPL/10763/2026	DEEPAK KUMAR SAMAL @ DIPAK SAMAL @ DIPU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHARMASALA /346 /2008 () //	AOD20240000587C202600068
17	D-BLAPL/10765/2026	NILAMANI SAHOO VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BRAMHA BARADA /188 /2024 () //	AOD20240000587C202600067
18	D-BLAPL/10768/2026	KUNAL KHORA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /29 /2024 () //	
19	D-BLAPL/10771/2026	PINKUN @ SUBHANKAR KHILAR VS STATE OF ODISHA	ARUNA NAYAK VS	TALCHER TOWN /178 /2026 () //	
20	D-BLAPL/10772/2026	RAJU BAHADUR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /122 /2023 () //	AOD20240000536C202600024
21	D-BLAPL/10774/2026	SANJEEB NAG VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR SADAR /337 /2025 () //	AOR20220004018C202600003
22	D-BLAPL/10776/2026	BABULU PINGUA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /122 /2023 () //	AOD20240000536C202600025
23	D-BLAPL/10780/2026	ATANA MAHAR	AMITAV TRIPATHY	GHANTAPADA /56 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10782/2026	THAKUR KUMBHAR	AMITAV TRIPATHY	GHANTAPADA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10783/2026	NAKULA KANHAR	AMITAV TRIPATHY	GHANTAPADA /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10786/2026	BIKASH KUMAR BHATTA	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10787/2026	DWITIKRUSHNA NAHAK @ TARU KALIA	SIDHARTHA SANKAR RAY (2)	ASKA /411 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10789/2026	CHINTU @ JAYADEV MALIK	JAYANTA KUMAR MAJHI	NILGIRI /546 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10790/2026	AMAN BEHERA	ABHINANDAN PRADHAN	JHARSUGUDA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10792/2026	BANAMALI HARIJAN @ KHARA	SURYAKANTA DASH	JEYPORE MAHILA /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10794/2026	MD. SUFIYAN RAZA	PRATIK NAYAK	RAJGANGPUR /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10795/2026	MD. FAIYAZ RAZA	PRATIK NAYAK	RAJGANGPUR /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10797/2026	PRATAP CHANDRA ROUT	SK. ZAFARULLA	JALESWAR /574 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10798/2026	PRABHAT MUNI	BASANTA KUMAR DAS	TITILAGARH /289 /2024	
		VS	VS	()	

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35	D-BLAPL/10799/2026	STATE OF ODISHA MUNA MAJHI VS	RAMESH CHANDRA MAHARANA VS	// / 0 ()	
36	D-BLAPL/10801/2026	STATE OF ODISHA PRADEEP KUMAR VS	AMIT KUMAR SAHU VS	// CHITRAKONDA /123 /2025 ()	
37	D-BLAPL/10804/2026	STATE OF ODISHA PRASANJIT SAHU @ RADHAMADHAB DAS VS	VIVEKANANDA JENA VS	// SIMULIA /621 /2025 ()	
38	D-BLAPL/10806/2026	STATE OF ODISHA SASHIKANTA NAYAK @ NAIK @ KISHAN VS	DHANANJAYA NAYAK VS	// / 0 ()	
39	D-BLAPL/10811/2026	STATE OF ODISHA SAROJ BAG VS	AJAYA KUMAR MOHARANA VS	// SONEPUR /74 /2026 ()	
40	D-BLAPL/10813/2026	STATE OF ODISHA SIBA PRASDA SETHI VS	SUDHANSU PRASAD MAHAPATRA VS	// BRAHMAGIRI /19 /2026 ()	
41	D-BLAPL/10815/2026	STATE OF ODISHA CHIKU BHOI VS	SUDHANSU PRASAD MAHAPATRA VS	// PURI TOWN /27 /2026 ()	
42	D-BLAPL/10817/2026	STATE OF ODISHA LALIT KUMAR RANA VS	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /62 /2026 ()	
43	D-BLAPL/10819/2026	STATE OF ODISHA ANKIT KAHAR VS	AKSHAYA KUMAR SAHOO VS	// SONEPUR /240 /2025 ()	
44	D-BLAPL/10821/2026	STATE OF ODISHA LALIT MEHER VS	BIKASH KUMAR DASH VS	// PADAMPUR /64 /2026 ()	
45	D-BLAPL/10825/2026	STATE OF ODISHA SANIA @ SANATAN SINGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// NIALI /56 /2026 () //	

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46	D-BLAPL/10828/2026	MADAN KHATUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /162 /2025 () //	
47	D-BLAPL/10829/2026	MANOJ KUMAR KHOSLA @ MANOJ KUMAR KUSAL VS STATE OF ODISHA	RAMESH AGARWAL VS	KORAPUT SADAR /213 /2025 () //	
48	D-BLAPL/10832/2026	PINKU MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /232 /2026 () //	
49	D-BLAPL/10833/2026	AYUSH NAMDEV VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	/ /0 () //	
50	D-BLAPL/10837/2026	DILESWAR RANBIDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 () //	AOR20240001059C202600007
51	D-BLAPL/10838/2026	K.BIJAYA KUMAR PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /170 /2026 () //	AOD20240000242C2026000078
52	D-BLAPL/10839/2026	SUJAT KANDHA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BAIDYANATHPUR /99 /2026 () //	AOR20220004593C202600013
53	D-BLAPL/10842/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BUDHIRAM DAS VS	JAGATSINGPUR /280 /2026 () //	
54	D-BLAPL/10846/2026	PRATAP MANGARAJ @ MILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /193 /2026 () //	
55	D-BLAPL/10848/2026	DAMBARU @ DAMBARUDHARA HAIBURU VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	MOHULDIHA /10 /2021 () //	
56	D-BLAPL/10851/2026	SAMBHU YADAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BADMAL /115 /2026 () //	
57	D-BLAPL/10853/2026	JHILI MALLICK	AKSHAYA KUMAR SAHOO	BHADRAK TOWN /168 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10854/2026	RUHIA @ RABINDRA SINGH	KHAGESWAR BEHERA	SORO /769 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/10857/2026	BIPLAB CHANDRA PANDA	DEBASIS MISHRA	Maitri Vihar PS /93 /2026	AOR20230001300C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/10858/2026	TALABHUJA KETAKI	DURGAPRASAD SANGRAMJIT MALLICK	MURIBAHAL /33 /2025	AOD20240000510C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/10860/2026	PRASANTA SAMAL @ PRASANTA	SUBHALAXMI PANDA	LALBAG /232 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/10862/2026	RADHAMADHAB PANDA	AMIT KUMAR NATH	TIKABALI /125 /2025	AOR2024000004C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/10863/2026	KANHA @ BRAJABANDHU JENA	ACHYUTANANDA PATTANAİK	BEGUNIA P.S. /141 /2026	AOD20240000586C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/10865/2026	GYANA RANJAN @ SIPUN @ GYANENDRA SAHU	SK. ZAFARULLA	BASUDEVPUR /374 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/10866/2026	SURESH PRADHAN	KURESH PRASAD DASH	KODALA /325 /2025	AOR20220001390C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/10867/2026	BHAGABANA BARIK	SURYAKANTA DWIBEDI	PATNAGARH /414 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/10868/2026	HRIDYA RATAN KAUSHIK @ DABBU @ HRIDAYAD @ BISMA @ RIKY	BISMA @ RIKY	GUNUPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/10869/2026	NIDHI SAHU	SURYAKANTA DWIBEDI	BOUDH /151 /2026	
		VS	VS	()	

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69	D-BLAPL/10872/2026	STATE OF ODISHA MANOJ MUKHI VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /60 /2026 ()	
70	D-BLAPL/10874/2026	STATE OF ODISHA SUBASH MEHER VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /414 /2025 ()	
71	D-BLAPL/10878/2026	STATE OF ODISHA ABHIRAJ KUMAR @ ABHIRAJ KUMAR SAH VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /577 /2025 ()	
72	D-BLAPL/10887/2026	STATE OF ODISHA JUBRAJ SAHU @ RAJ VS	BHARAT BHUSAN ROUTRAY VS	// GAISILET /27 /2026 ()	
73	D-BLAPL/10891/2026	STATE OF ODISHA RANJITA NAIK VS	JAYADEBA BEHERA VS	// () ()	AOD20240000366C202600053
74	D-BLAPL/10900/2026	STATE OF ODISHA BHUSHAN BEHERA VS	SOUMYAJYOTI BISWAL VS	// BRAHMAGIRI /527 /2025 ()	
75	D-CMAPL/15998/2026	STATE OF ODISHA RAM KUMAR SAHU VS	HEMANTA KUMAR ROUT VS	// () ()	
76	D-CMAPL/16000/2026	STATE OF ODISHA RABI SHANKAR HOTA VS	HEMANTA KUMAR ROUT VS	// () ()	
77	D-CMP/15949/2026	STATE OF ODISHA ANUP KUMAR NAYAK VS	TUSAR KUMAR MISHRA VS	// () ()	
78	D-CMP/15956/2026	SAPAN BEHERA @ BABU SULOCHANA DEVI VS	SASMITA NAYAK VS	// () ()	
79	D-CMP/15981/2026	AGNIMITRA SEN AMIYA KUMAR CHOUDHURY VS	SUDEEP KUMAR SARANGI VS	// () ()	AOD20260000163C202600010
		ARUNA KUMAR CHOUDHURY		//	

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80	D-CMP/15988/2026	KABIRAJ SAMANTRAY VS KANCHAN SAMANTRAY @ BADAJENA	MANOJ KUMAR MOHANTY (2) VS	// ()	
81	D-CMP/15989/2026	ASHOK KUMAR PANDA VS UPENDRA PANDA	PRASANNA KUMAR RATH VS	// ()	
82	D-CMP/16078/2026	PRANAKRUSHNA BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// ()	
83	D-CMP/16095/2026	BIJAYA DAS @ BIJAYA KUMAR DAS VS BISHNU DAS	SATYA RANJAN ACHARYA VS	// ()	
84	D-CMP/16101/2026	RADHAMOHAN DEV VS PRAFULLA KUMAR JENA	SMARAJIT PRADHAN VS	// ()	
85	D-CMP/16106/2026	M/S. ARYAN ISPAT AND POWER PRIVATE LTD., SAMBALPUR VS G.M., DISTRICT INDUSTRIES CENTRE, ROURKELA	BHASKAR KUSH MOHANTY VS	// ()	
86	D-CONTC/15944/2026	A PRAKASH RAO VS SACHIN PAWAR, COLLECTOR CUM DISTRICT MAGISTRATE KALAHANDI	ADV VS	// ()	AOD20230000467C202600024
87	D-CONTC/15957/2026	SAMPAD KUMAR MOHANTY VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	MANAS PATI VS	// ()	AOR20220001535C202600078
88	D-CONTC/15963/2026	PURNA CHANDRA MOHAPATRA VS ARINDAM DAKUA, IAS	PRABHAT KUMAR SAHOO VS	// ()	
89	D-CONTC/15975/2026	SANJUKTA SAHOO VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// ()	
90	D-CONTC/15977/2026	SATYAPIRA DAS VS VISHAL GARG, GENERAL MANAGER, INDIAN OIL CORP LTD., BHUBANESWAR	SITANSHU KUMAR DEY VS	// ()	
91	D-CONTC/16001/2026	MANORANJAN BISWAL	ADV.	//	

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		VS	VS	()	
92	D-CONTC/16003/2026	DIPAK KUMAR PARHI, OES-I		//	
		RAJU SINGH	ADV.	//	
		VS	VS	()	
93	D-CONTC/16011/2026	AMRITPAL KAUR,SUPERINTENDENT OF POLICE,SUNDARGARH		//	
		SUNIL CHOWDHURY	ADV.	//	
		VS	VS	()	
94	D-CONTC/16014/2026	CHANCHAL RANA , IAS		//	
		SATYAJIT BASTI	ADV	//	AOR20220001600C202600078
		VS	VS	()	
95	D-CONTC/16015/2026	SATYABRATA ROUT, SECRETARY ODISHA LEGISLATIVE ASSEMBLY		//	
		HAREKRUSHNA NAIK	ADV	//	AOR20220003390C202600011
		VS	VS	()	
96	D-CONTC/16019/2026	BALA MAKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA		//	
		MANAGING COMMITTEE OF GOPALJEW GIRLS SCHOOLS,BHUBANESWAR	SOHINI BANARJEE PASAYAT	//	
		VS	VS	()	
97	D-CONTC/16021/2026	N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
		MANAGING COMMITTEE OF TULASI GIRLS SCHOOLS,BHUBANESWAR	KENDEE PANGITA PASAYAT	//	
		VS	VS	()	
98	D-CONTC/16025/2026	N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
		MANAGING COMMITTEE OF INDIRA GANDHI HIGH SCHOOLS,SINGPUR	SCHOHEENAGITA PASAYAT	//	
		VS	VS	()	
99	D-CONTC/16049/2026	N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
		GAJENDRA BEHERA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
100	D-CONTC/16054/2026	K.MURUGESAN, I.F.S		//	
		SUSHAMA SAHOO	ADV.	//	
		VS	VS	()	
101	D-CONTC/16058/2026	PRATEEK SINGH, IPS		//	
		HIMANSHU MALLICK	ADV.	//	
		VS	VS	()	
102	D-CONTC/16087/2026	ANKIT KUMAR VERMA, IPS		//	
		SATYARANJAN MISHRA	AMITABH MISHRA	//	
		VS	VS	()	

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103	D-CONTC/16104/2026	S.N.GIRISH, IAS NILAMANI SAHOO VS	ADV. VS	// // ()	
104	D-CONTC/16108/2026	J.SONAL, IAS SHARAD CHANDRA PATHAK VS	IN PERSON VS	// // ()	LOR20220000317C202600003
105	D-CONTC/16153/2026	SPECIAL DIRECTOR GENERAL, CENTRAL ZONE, CRPF AMIR SWAIN VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202600020
106	D-CONTC/16162/2026	MAHESH KUMAR CHOUDHURY, DY. DIRECTOR OF CONSOLIDATION, BERHAMPUR BHAKTA BANDHU PANDA VS	SWAPNA KUMAR OJHA VS	// // ()	
107	D-CONTC/16170/2026	DATTATRAYA BHAUSAHEB SINDHE, COLLECTOR, CUTTACK PRANABANANDA SAHU VS	ADV. VS	// // ()	
108	D-CONTC/16173/2026	USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR SHAKUNTALA JENA VS	ADV. VS	// // ()	
109	D-CONTC/16178/2026	NIRMAL KUMAR SAMAL, CHIEF MANAGER, PUNJAB AND SIND BANK, ASHOK NAGAR, BHUBANESWAR PRADEEP KUMAR BEHERA VS	ADV. VS	// // ()	
110	D-CONTC/16182/2026	DR.MAMATA PANDA, PRINCIPAL SECRETARY TO GOVT., HIGHER EDUCATION DEPT., KHURDA BIMAL NAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
111	D-CONTC/16194/2026	B.PARAMESWARAN, COMM.-CUM-SECRETARY TO GOVT., S.C. AND S.T DEVELOPMENT DEPT., KHURDA PREMANANDA SAHOO VS	ADV. VS	// // ()	
112	D-CONTC/16199/2026	SUBHA SHARMA, IAS HIMANSU BISWAL VS	ADV. VS	// // ()	
113	D-CRLA/10766/2026	KUNAL MOTIRAM CHVAN, IAS RAJESH BEHERA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// // () //	KHALLIKOTE /501 /2021

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		STATE OF ODISHA		//	
126	D-CRLMC/10830/2026	SAROJ KUMAR PRADHAN	SAROJ KUMAR PADHY	PURUNAKATAK /25 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/10835/2026	BINOD KUMAR NAYAK	ISWAR CHANDRA PRADHAN	RAIKIA /6 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/10855/2026	SANGRAM KESARI SINGH	CHIRANJIB ROUT	ANGUL TOWN /552 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/10856/2026	BIJAY KU BAG @ BIJAY BAG	DEBASIS MISHRA	BIJEPUR /178 /2022	AOR20230001300C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/10859/2026	BABLU TANTY @ PAN	KULDEEP MOHANTY	ROURKELA GRPS. /5 /2019	AOD20240000012C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/10864/2026	RAJENDRA KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	PURI TOWN /72 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/10871/2026	PRAVAT RANJAN BISWAL	HEMANT KUMAR MUND	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
133	D-CRLMC/10873/2026	PRADEEP KUMAR BEHERA	ALOK KUMAR MOHAPATRA	PURI TOWN /72 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/10877/2026	SATYAJEET MUKHERJEE	APARESH BHOI	BARANGA /396 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/10879/2026	PABITRA PARIDA @ CHUGULA	BIDHUBHUSANA MOHAPATRA	GURUDIJHATIA /61 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/10880/2026	ANJAN KUMAR SWAIN@ANJAN SWAIN	ALOK KUMAR MOHAPATRA	PURI TOWN /72 /2024	
		VS	VS	()	

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137	D-CRLMC/10882/2026	STATE OF ODISHA BHIMASEN LENKA VS	ALOK KUMAR MOHAPATRA VS	// PURI TOWN /72 /2024 ()	
138	D-CRLMC/10885/2026	STATE OF ODISHA SUSHANTA KUMAR SAHU VS	DEEPALI MAHAPATRA VS	// MAHILA (BERHAMPUR) /14 /2024 ()	
139	D-CRLMC/10901/2026	STATE OF ODISHA RATAN GOUDA VS	SURYAKANTA DWIBEDI VS	// KODINGA /45 /2016 ()	
140	D-CRLMP/10724/2026	STATE OF ODISHA MINA MALIK VS	RABINDRA NATH SENAPATI VS	// / 0 ()	
141	D-CRLMP/10731/2026 CRLMP/499/2026	THE STATE OF ODISHA DAMODAR DAS VS	MITHUN DAS VS	// BRAHMANITARANG /127 /2022 ()	
142	D-CRLMP/10742/2026	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	NARESH CHANRA JENA VS	// / 0 ()	
143	D-CRLMP/10824/2026	MINATI MOHANTY BALARAM NAGESH VS	NIRANJAN PANDA VS	// RAIGHAR /48 /2023 ()	AOD20250000124C202600009
144	D-CRLMP/10826/2026	STATE OF ODISHA DEBIPRASAD MOHAPATRA VS	LINGARAJ SARANGI VS	// / 0 ()	
145	D-CRLMP/10840/2026	STATE OF ODISHA BHAGYADHAR SAMAL VS	LAGNAJIT PATTNAIK VS	// / 0 ()	
146	D-CRLMP/10843/2026	I.I.C, DHARMASALA POLICE STATION SOUBHAGYA LAXMI ACHARYA VS	MANORANJAN PADHI VS	// / 0 ()	
147	D-CRLMP/10850/2026	STATE OF ODISHA SOUMYA RANJAN ROUT VS	BIDYADHAR MANSING VS	// / 0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/10883/2026	SNEHALATA SASH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
149	D-CRLREV/10755/2026	REENABALA MALLICK VS SATYA NARAYAN SAHOO	GOUTAM CHARAN ROUT VS	// 0 //	
150	D-CRLREV/10757/2026	SANJAY KUMAR ROUT VS SATYA NARAYAN SAHOO	GOUTAM CHARAN ROUT VS	// 0 //	
151	D-CRLREV/10894/2026	KRUSHNA CHANDRA SAHOO VS BANITA SAHOO	DIBYA JYOTI SAHOO VS	// 0 //	AOD20240000587C202600069
152	D-CRP/16126/2026	M/S. PFIZER LIMITED VS M/S. GUPTA PHARMACEUTICALS AGENCY	CHINMAYA MISHRA VS	// 0 //	
153	D-CRP/16154/2026	MALAY RANJAN PRADHAN VS LATA PATRA	MANASI MOHAPATRA VS	// 0 //	AOD20230000932C202600005
154	D-FAO/15979/2026	NIRMAL KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
155	D-FAO/15980/2026	PURNIMA DEVI UPPER PRIMARY SCHOOL, JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
156	D-FAO/16012/2026	DHARITRI RATH VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
157	D-FAO/16051/2026	M.C. OF GOPINATH ACADEMY (HIGH SCHOOL), BANGOR, MUNDGA VS STATE OF ODISHA	ANURAG KUMAR GUPTA VS	// 0 //	
158	D-FAO/16094/2026	SUNIL KUMAR PAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
159	D-FAO/16110/2026	KALYANI MISHRA	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-FAO/16114/2026	JAGADISH @ JAGDISH BANIA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-FAO/16119/2026	DR. JAYASHREE MISHRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-FAO/16123/2026	ARDHENDU KUMAR RANJIT SINGH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-FAO/16124/2026	SUJIT KUMAR SARANGI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-FAO/16136/2026	M.C. OF REGIONAL HIGH SCHOOL, BHANDAR, MAYAPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-FAO/16143/2026	SHIBA PADHAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-FAO/16149/2026	M.C. OF PEGAGADI HIGH SCHOOL, PEDAGADI, MAYAPUR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-FAO/16152/2026	M.C. OF UPENDRA DAS UCHHA VIDYAPITHA, GOLAGATI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-FAO/16186/2026	AKSHYA KUMAR ANCHAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-FAO/16189/2026	BASANTA KUMAR BISWAL	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-FAO/16197/2026	GAGAN KUMAR MISHRA	SANGRAM JENA	//	
		VS	VS	0	

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171	D-FAO/16198/2026	STATE OF ODISHA DR. SNIGDHA PATRA VS	SANGRAM JENA VS	// // 0	
172	D-FAO/16204/2026	STATE OF ODISHA HRUDANANDA MAHANTA VS	SANGRAM JENA VS	// // 0	
173	D-FAO/16209/2026	STATE OF ODISHA ANIL KUMAR DASH VS	SANGRAM JENA VS	// // 0	
174	D-FAO/16212/2026	STATE OF ODISHA MANAGING COMMITTEE OF DEBARAJ BIDYAPITHAH VS	HANU PRASAD RATH VS	// // 0	
175	D-LAA/16032/2026	STATE OF ODISHA D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
176	D-LAA/16033/2026	ANUPAMA PRADHAN D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
177	D-LAA/16035/2026	MANDAKINI SETH D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
178	D-LAA/16038/2026	BHUBANESWAR BEHERA D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
179	D-LAA/16039/2026	SANTOSINI TRIPATHI D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
180	D-LAA/16041/2026	LALITA AGRAWALLA D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
181	D-LAA/16043/2026	TULASI PRASAD SANBAD D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR VS	SUREEJIT MOHANTY VS	// // 0	
		MD. MOOSA WARSI		//	

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182	D-LAA/16121/2026	SIBASUNDAR SAHU @ SIBA SHANKAR SAHU VS COLLECTOR CUM SPL LAO, KUKUDAKHANDI, GANJAM	SURJYA NARAYAN SAHU VS PRADEEP KUMAR MISHRA	// 0 //	AOD20240000242C202600080
183	D-MACA/15961/2026	SANJUKTA BARIK VS GANESWAR MOHANTY	PRADEEP KUMAR MISHRA VS PRADEEP KUMAR MISHRA	// 0 //	
184	D-MACA/16115/2026	THE B.M., HDFC ERGO GENERAL INSURANCE COMPANY LTD., Bhubaneswar VS DIPIKA KERKETTA	ANANTOLI SUNDARGARH VS ANANTOLI SUNDARGARH	// 0 //	
185	D-MACA/16118/2026	EDELWEISS GENERAL INSURANCE COMPANY LTD., Bhubaneswar VS ARCHANA JENA	ADWALAKHAN VS ADWALAKHAN	// 0 //	
186	D-MACA/16120/2026	THE LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS LAXMI PRADHAN	ADWALAKHAN VS ADWALAKHAN	// 0 //	
187	D-MACA/16206/2026	SAJAMATI PRADHAN VS V. ASHOKAANANTHA	AMIYA KUMAR MOHANTY VS AMIYA KUMAR MOHANTY	// 0 //	
188	D-MATA/16061/2026	SURAJ KANTA PATALSINGH@SURAJKANTA PATAL VS JYOTREEMAYEE PARIDA	BRATIK NAYAK VS BRATIK NAYAK	// 0 //	
189	D-MATA/16130/2026	SAROJ KUMAR BEHERA VS DEBAJANI ARKA	PRABIN DAS VS PRABIN DAS	// 0 //	
190	D-MATA/16191/2026	LIPSA PRUSTY VS SANTOSH KUMAR SAHOO	RAMESH CHANDRA SWAIN VS RAMESH CHANDRA SWAIN	// 0 //	
191	D-RPFAM/15982/2026	PRAFULLA KUMAR BISOI VS JHUNUBALA BISOI	JAYADEBA BEHERA VS JAYADEBA BEHERA	// 0 //	AOD20240000366C202600050
192	D-RPFAM/15995/2026	BAPUJI ROUT VS PRIYADARSHINI JENA @ ROUT	MANORANJAN PADHI VS MANORANJAN PADHI	// 0 //	
193	D-RSA/15994/2026	RAGHUNATH PANIGRAHI	PRABHASI NAYAK	//	

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		VS	VS	()	
194	D-RSA/16064/2026	USHARANI PANIGRAHI BHAIRAB CHARAN MEHER	GOKULANANDA SAHU	//	
		VS	VS	()	
195	D-RSA/16068/2026	HALAPANI SAHU SABITRI TATI	GOKULANANDA SAHU	//	
		VS	VS	()	
196	D-RSA/16072/2026	RAMAICHARAN DASH KAILASH MAJHI	GOKULANANDA SAHU	//	
		VS	VS	()	
197	D-RSA/16169/2026	STATE OF ODISHA BHARATA AGRAWALA	SUMAN MITRA	//	AOD20240000333C202600018
		VS	VS	()	
198	D-RSA/16203/2026	LAKSHMANA NAIK BABAJI CHARAN SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
199	D-TRP(C)/15945/2026	STATE OF ODISHA ANITA DAS	DEBADUTTA KANUNGO	//	AOD20240000798C202600017
		VS	VS	()	
200	D-TRPCRL/10816/2026	ANKIT ANUPAM SAMANT PRABHAKAR NAYAK @ PRAVAKAR NAYAK	AMLAN SHAKTI PAUL	TANGI (KHURDA) /811 /2024	
		VS	VS	()	
201	D-WA/15946/2026	STATE OF ODISHA STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000200C202600123
		VS	VS	()	
202	D-WA/15947/2026	MAMATA DAS STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600130
		VS	VS	()	
203	D-WA/15971/2026	JITENDRA SETHI SASMITA PARIDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
204	D-WA/15985/2026	STATE OF ODISHA CHIEF GENERAL MANAGER, STATE BANK OF INDIA	ABHIRAYA KUMAR MISRA	//	
		VS	VS	()	

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205	D-WA/16167/2026	K. PRITVIRAJ SINGH PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	ACODS	// // 0	LOD20240000200C202600124
206	D-WA/16171/2026	AJAY KUMAR DALAI ASHALATA NAYAK VS	SUDHANSU SEKHAR JENA VS	// // 0	
207	D-WP(C)/15943/2026 WP(C)/11011/2026	STATE OF ODISHA SUBHADITYA RANA VS	MITALEE JESTHI VS	// // 0	
208	D-WP(C)/15948/2026	THE ZONAL MANAGER, INDIAN BANK, CUTTACK SANTOSINI PANI VS	BHAGABAN BEHERA VS	// // 0	
209	D-WP(C)/15950/2026 WP(C)/11020/2026	STATE OF ODISHA RAJ KUMAR PARIJA VS	BIBHU PRASAD DAS VS	// // 0	
210	D-WP(C)/15951/2026	STATE OF ODISHA AMINA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
211	D-WP(C)/15952/2026	STATE OF ODISHA KAMALINI BAGHAR VS	KUNAL KUMAR SWAIN VS	// // 0	
212	D-WP(C)/15953/2026	STATE OF ODISHA PRASANTA KUMAR PANIGRAHI VS	SANJIB MOHANTY VS	// // 0	
213	D-WP(C)/15954/2026	INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, ODISHA PRABHU DAYAL TELENGA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
214	D-WP(C)/15955/2026	STATE OF ODISHA SAMBIT KUMAR PARHI VS	SANJAY KUMAR PATRA VS	// // 0	
215	D-WP(C)/15958/2026 WP(C)/11030/2026	STATE OF ODISHA GOPINATH PRADHAN VS	PRATYASHISH MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/15959/2026	BHUBANESWAR KAR VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// 0 //	
217	D-WP(C)/15960/2026	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
218	D-WP(C)/15962/2026	BHAIRAB CHARAN PATTNAİK VS THE COMMISSIONER CUM SECY, R.D.DEPT, GOVT.OF ODISHA	SATYAJEET MUKHARJEE VS	// 0 //	
219	D-WP(C)/15964/2026	PURNA CHANDRA MUDULI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //	
220	D-WP(C)/15965/2026	M/S. PRAFULLA KUMAR MOHANTY, CUTTACK VS ADDITIONAL COMMISSIONER, CT AND GST(APPEAL) CENTRAL ZONE I, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
221	D-WP(C)/15966/2026	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
222	D-WP(C)/15967/2026	KRUPASINDHU PADHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
223	D-WP(C)/15968/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
224	D-WP(C)/15969/2026	RABINARAYAN DAS VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //	
225	D-WP(C)/15970/2026	JEEVAN SARTHAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/15972/2026	SUMITA NAYAK VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //	
227	D-WP(C)/15973/2026	SAISMITA NAYAK	SRIKANTA MAHUNTA	//	

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		VS	VS	()	
228	D-WP(C)/15974/2026	THE CHIEF MANAGER CUM AUTHORISED OFFICER, KHURDA	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202600003
		HIRALAL MOHAPATRA	DEBI PRASAD DHALSAMANTA	//	
		VS	VS	()	
229	D-WP(C)/15976/2026	STATE OF ODISHA	SATYAJIT BEHERA	//	
		DR.RAM PRASAD SAHU	SATYAJIT BEHERA	//	
		VS	VS	()	
230	D-WP(C)/15978/2026	STATE OF ODISHA	GOKHA BEHERA	//	
		BASANTA KUMAR MALLICK	GOKHA BEHERA	//	
		VS	VS	()	
231	D-WP(C)/15983/2026	COLLECTOR, KENDRAPARA	SUDHIR KUMAR MALLICK	//	
		JHUNA MAJHI	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
232	D-WP(C)/15984/2026	BABAJI DAS	SAMEER KUMAR DAS	//	
		AKSHAYA KUMAR BAL	SAMEER KUMAR DAS	//	
		VS	VS	()	
233	D-WP(C)/15986/2026	STATE OF ODISHA	SAMEER KUMAR DAS	//	
		RAMESH CHANDRA KHAMARI	SAMEER KUMAR DAS	//	
		VS	VS	()	
234	D-WP(C)/15987/2026	STATE OF ODISHA	NISHIKANTA MISHRA	//	
		PRAKASH KUMAR MISHRA	NISHIKANTA MISHRA	//	
		VS	VS	()	
235	D-WP(C)/15990/2026	STATE OF ODISHA	MANOJ KUMAR MOHANTY (2)	//	
		HARISH CHANDRA PRADHAN	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
236	D-WP(C)/15991/2026	STATE OF ODISHA	KARTIK CHANDRA TRIPATHY	//	
		PRIYANKA BALABANTARAY	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	()	
237	D-WP(C)/15992/2026	STATE OF ODISHA	NIRANJAN LENKA	//	
		TRINATH ROUT	NIRANJAN LENKA	//	
		VS	VS	()	
238	D-WP(C)/15993/2026	STATE OF ODISHA	SATYABRATA MOHANTY (1)	//	
		DR.KALYANI RATH	SATYABRATA MOHANTY (1)	//	
		VS	VS	()	

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239	D-WP(C)/15996/2026	STATE OF ODISHA RAJAN KUMAR SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
240	D-WP(C)/15997/2026	STATE OF ODISHA TRILOCHAN BEHERA VS	ARUNA NAYAK VS	// // 0	
241	D-WP(C)/15999/2026	STATE OF ODISHA BHOLESWAR PRUSTY VS	DILLIP KUMAR PRADHAN VS	// // 0	
242	D-WP(C)/16002/2026	STATE OF ODISHA M/S.PARADEEP PHOSPHATES LTD,BHUBANESWAR VS	ASHISH KUMAR SAMAL VS	// // 0	
243	D-WP(C)/16004/2026	ODISHA SLAES TAX TRIBUNAL, CUTTACK PARADIP PORT AUTHORITY, JAGATSINGHPUR VS	SATYA SMRUTI MOHANTY VS	// // 0	
244	D-WP(C)/16005/2026	PRAHALLAD SAHOO SUDHANSU SEKHAR MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
245	D-WP(C)/16006/2026	STATE OF ODISHA M/S.PARADEEP PHOSPHATES LTD.,BHUBANESWAR VS	ASHISH KUMAR SAMAL VS	// // 0	
246	D-WP(C)/16007/2026	ODISHA SALES TAX TRIBUNAL, CUTTACK DHRUBANANDA OJHA VS	NARESH CHANDRA JENA VS	// // 0	
247	D-WP(C)/16008/2026	STATE OF ODISHA TAPAN KUMAR NAYAK VS	BHAKTA RANJAN BARIK VS	// // 0	
248	D-WP(C)/16009/2026	STATE OF ODISHA PITAMBAR DAS VS	NARESH CHANDRA JENA VS	// // 0	
249	D-WP(C)/16010/2026	STATE OF ODISHA KAILASH CHANDRA MISHRA VS	GOPINATH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/16013/2026	SUDHA KRUSHNA DUTTA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //	
251	D-WP(C)/16016/2026	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// () //	
252	D-WP(C)/16017/2026	SANJULATA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //	
253	D-WP(C)/16018/2026	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// () //	
254	D-WP(C)/16020/2026	AJAY KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
255	D-WP(C)/16022/2026	DHANURJAYA SAHU VS MAHANADI COALFIELDS LTD.,SAMBALPUR	ANSHUMAN DAS VS	// () //	
256	D-WP(C)/16023/2026	BAIDHAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600046
257	D-WP(C)/16024/2026	RUDRAMADHAB RANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600098
258	D-WP(C)/16025/2026	RAMESH JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //	AOR20220003390C202600010
259	D-WP(C)/16026/2026	NARAYAN SATAPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202600079
260	D-WP(C)/16027/2026	PRABODHA KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202600080
261	D-WP(C)/16028/2026	NAKULA MALIPHULA	ALOK KUMAR PANDA	//	AOD20240000536C202600023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/16029/2026	ANUSAYA MOHARANA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/16030/2026	BHAGABAT PUHAN	PRADEEP KUMAR DAS	//	AOR20220001207C202600022
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/16031/2026	SANTOSH JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/16034/2026	RASHMI REKHA PRADHAN	AMIT PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/16036/2026	SOUMYA RANJAN NAYAK	AMIT PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/16037/2026	KARTIK KUMAR MALL	AMIT PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/16040/2026	NEELAM DEVI	SURENDRA PRASAD BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/16042/2026	BALAJI MOHANTY	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/16044/2026	SANDEEP KUMAR MOHANTY	MANOJ VERMA	//	
		VS	VS	0	
		MAUMITA DAS MOHAPATRA		//	
271	D-WP(C)/16045/2026	DR.SURJYA NARAYAN TRIPATHY	RABINDRA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/16046/2026	M/S.MAHAVIR PVC CABLE FACTORY, CUTTACK	PRATIK DASH	//	
		VS	VS	0	

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273	D-WP(C)/16047/2026	REGISTRAR OF TRADEMARKS, GOVERNMENT OF INDIA, WEST BENGAL BIKRAM SAMAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// // 0 //	
274	D-WP(C)/16048/2026	SUNITA AGRAWAL VS ODISHA POWER TRANSMISSION CORPORATION LTD.,BHUBANESWAR	DIPTI RANJAN BHOKTA VS	// // 0 //	
275	D-WP(C)/16050/2026	SANJIB PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //	
276	D-WP(C)/16052/2026	RAJAN NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// // 0 //	
277	D-WP(C)/16053/2026	M/S SATYAM TRADERS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // 0 //	AOR20220001523C202600039
278	D-WP(C)/16055/2026	DOCTOR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //	
279	D-WP(C)/16056/2026	BATAKRUSHNA SAHOO VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// // 0 //	
280	D-WP(C)/16057/2026	PRAMILA SAHANI VS STATE OF ODISHA	SRI OM SWARUP VS	// // 0 //	
281	D-WP(C)/16059/2026	BADYA SIMANCHAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //	
282	D-WP(C)/16060/2026	BANKANIDHI PRADHAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// // 0 //	
283	D-WP(C)/16062/2026	KHETRAMANI KANDI VS STATE OF ODISHA	OM SWARUP VS	// // 0 //	

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284	D-WP(C)/16063/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //	
285	D-WP(C)/16065/2026	DUKHIA MUNDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //	
286	D-WP(C)/16066/2026	KATAK NRUTYOTSAV COMMITTEE, CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE CUTTACK	SASWATA PATNAIK VS	// () //	
287	D-WP(C)/16067/2026	MINATI PRADHAN VS STATE OF ODISHA	OM SWARUP VS	// () //	
288	D-WP(C)/16069/2026	BICHITRA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600007
289	D-WP(C)/16070/2026	PRAVASINI BISWAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// () //	AOR20220002820C202600014
290	D-WP(C)/16071/2026	HARISH CHANDRA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //	
291	D-WP(C)/16073/2026	THE DIVISIONAL COMMERCIAL MANAGER EAST COAST VS THE STATE CONSUMER DISPUTE REDRESSAL COMMISSION	CHANDRANIL SHANKAR RAYAGURU, S.P.C VS	// () //	AOR20220001745C202600002
292	D-WP(C)/16074/2026	NIRMAL CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600008
293	D-WP(C)/16075/2026	JAYANTI JENA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// () //	AOD20250000498C202600033
294	D-WP(C)/16076/2026	AMIT KUMAR PANIGRAHI VS UNION OF INDIA	SOMA PATNAIK VS	// () //	AOD20260000117C202600012
295	D-WP(C)/16077/2026	KASHINATH ROUT	ARUN KUMAR BEHERA	//	AOR20220003422C202600031

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/16079/2026	SK.RIAZUDDIN	SATYABRATA DASH	//	
		VS	VS	()	
		TATA CAPITAL LTD., BHUBANESWAR		//	
297	D-WP(C)/16080/2026	BABA BAIDYANATH VARIETY STORE, NAYAGARH	KABIRAJ PRADHAN	//	
		VS	VS	()	
		UNION OF INDIA		//	
298	D-WP(C)/16081/2026	CREATION AND CREATION LIP	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/16082/2026	CREATION AND CREATION LIP	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600041
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/16083/2026	CREATION AND CREATION LIP	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/16084/2026	KIRTIRANJAN SUBUDHI	LALITA NARAYAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/16085/2026	SANJUKTA MAHUNTA	OM SWARUP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/16086/2026	PRAKASH CHANDRA BISWAL	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/16088/2026	LAXMIKANTA MAHURI	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/16089/2026	SUMITRA MALLICK	OM SWARUP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/16090/2026	AJIT KUMAR SAHOO	NIHAL RATH	//	
		VS	VS	()	

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307	D-WP(C)/16091/2026	STATE OF ODISHA SITIKANTHA MOHAPATRA @ STITIKANTHA MAHAPATRA	RAMANI KANTA PATTANAIAK	//	
		VS	VS	0	
308	D-WP(C)/16092/2026	STATE OF ODISHA ASHOK KUMAR MISHRA	SANKET KANUNGO	//	
		VS	VS	0	
309	D-WP(C)/16093/2026	STATE OF ODISHA REBATI KANTA KANUNGO	NIHAL RATH	//	
		VS	VS	0	
310	D-WP(C)/16096/2026	STATE OF ODISHA TRILOCHAN SWAIN	AJAYA KUMAR JENA	//	
		VS	VS	0	
311	D-WP(C)/16097/2026	STATE OF ODISHA SHREE SHREE SHREE JAGANNATH UDYOG, CUTTACK	CHABANI SANKAR DAS	//	
		VS	VS	0	
		SECRETARY TO THE GOVERNMENT, CO-OPERATION DEPARTMENT, BHUBANESWAR		//	
312	D-WP(C)/16098/2026	JYOTIRMAYEE SWAIN	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
313	D-WP(C)/16099/2026	STATE OF ODISHA ASHOK KUMAR MISHRA	SANKET KANUNGO	//	
		VS	VS	0	
314	D-WP(C)/16100/2026	STATE OF ODISHA MUDAVATH SHANTHI	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
315	D-WP(C)/16102/2026	STATE OF ODISHA S.DEVADAS	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
316	D-WP(C)/16103/2026	STATE OF ODISHA DHRUTIRANI @ DHRUTIRANI SWAIN	OM SWARUP	//	
		VS	VS	0	
317	D-WP(C)/16105/2026	STATE OF ODISHA SURENDRA NATH SOREN	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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318	D-WP(C)/16107/2026	ANSHUMAN BHOI VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //	
319	D-WP(C)/16109/2026	BIJAYA KUMAR PATTNAYAK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SUNIL MISHRA VS	// 0 //	
320	D-WP(C)/16111/2026	BRAHMANANDA PANY VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
321	D-WP(C)/16112/2026	SAMIR RANJAN SAHOO VS SUPERINTENDENT JAGATSINGHPUR RANGE, JAGATSINGHPUR	MADHAB LAL AGARWAL VS	// 0 //	
322	D-WP(C)/16113/2026	M/S.SUN MUSIC, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	DAITARI BEHERA VS	// 0 //	
323	D-WP(C)/16116/2026	DHRUBA BAGARTY VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/16117/2026	M/S.WEIGHMECH, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	DAITARI BEHERA VS	// 0 //	
325	D-WP(C)/16122/2026	IRSHAD AHMMED @ALI VS COLLECTOR CUM D.M.BALASORE	VS	// 0 //	
326	D-WP(C)/16125/2026	DEEPAK RANJAN PRADHAN VS UNION OF INDIA	BASUDEV BARIK VS	// 0 //	
327	D-WP(C)/16127/2026	KALAKAR RANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
328	D-WP(C)/16128/2026	DEBENDRA PRASAD BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
329	D-WP(C)/16129/2026	UTKAL BIDYUT KARMACHARI SANGHA	BIKASH JENA	//	

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		VS	VS	()	
330	D-WP(C)/16131/2026	TP CENTRAL ODISHA DISTRIBUTION LTD., LINGARAJ PAL	BHUBANESWAER MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
331	D-WP(C)/16132/2026	STATE OF ODISHA GOBINDA CHANDRA SAHOO	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
332	D-WP(C)/16133/2026	STATE OF ODISHA PRAVAKAR ROUT	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
333	D-WP(C)/16134/2026	STATE OF ODISHA NAYAN KISHORE DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
334	D-WP(C)/16135/2026	STATE OF ODISHA ABHISHEK MISHRA	DURGESH NARAYAN RATH	//	AOR20220001583C202600070
		VS	VS	()	
335	D-WP(C)/16137/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF HEALTH AND DEPARTMENT	DEPARTMENT DEPARTMENT	//	
		VS	VS	()	
336	D-WP(C)/16138/2026	THE REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION, BBSR KAMALA KANTA SAMAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
337	D-WP(C)/16139/2026	STATE OF ODISHA ANKIT MALLICK	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
338	D-WP(C)/16140/2026	STATE OF ODISHA SADASIVA NAYAK	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
339	D-WP(C)/16141/2026	STATE OF ODISHA DILLIP KUMAR LENKA	DURGESH NARAYAN RATH	//	AOR20220001583C202600071
		VS	VS	()	
340	D-WP(C)/16142/2026	STATE OF ODISHA SANTOSH KUMAR NANDA	DURGESH NARAYAN RATH	//	AOR20220001583C202600072
		VS	VS	()	
		VS	VS	()	AOR20220001583C202600073

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341	D-WP(C)/16144/2026	STATE OF ODISHA MEHERU GOND VS	NIRANJAN PANDA VS	// // ()	AOD20250000124C202600010
342	D-WP(C)/16145/2026	STATE OF ODISHA BASANTI NAYAK VS	PRABHUTTA ACHARYA VS	// // ()	AOD20240000242C202600079
343	D-WP(C)/16146/2026	STATE OF ODISHA CHAUDHARI KUMBHAR VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600051
344	D-WP(C)/16147/2026	STATE OF ODISHA STHITA PRAJNA DAS VS	SIDDHANT SARANGI VS	// // ()	AOD20260000163C202600011
345	D-WP(C)/16148/2026	STATE OF ODISHA SANJAYA KUMAR MALIK VS	TAPAN KUMAR BISWAL VS	// // ()	
346	D-WP(C)/16150/2026	STATE OF ODISHA ACHYUTA NANDA JENA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
347	D-WP(C)/16151/2026	STATE OF ODISHA JAYAKRISHNA MISHRA VS	UMAKANTA MISHRA VS	// // ()	
348	D-WP(C)/16155/2026	THE DISTRICT JUDGE, KALAHANDI DR.RAJENDRA NARAYAN SAHU(ST) VS	BIDYADHAR MANSING VS	// // ()	
349	D-WP(C)/16156/2026	STATE OF ODISHA SANJAYA SAHU VS	PADMANAVA JENA VS	// // ()	
350	D-WP(C)/16157/2026	STATE OF ODISHA CENTRE FOR HUMAN RESEARCH AND DEVELOPMENT VS	NEELISH BHALASORE VS	// // ()	
351	D-WP(C)/16158/2026	STATE OF ODISHA ALOK KUMAR BEHERA VS	HARA PRASAD RATH VS	// // ()	
		STATE OF ODISHA		//	

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352	D-WP(C)/16159/2026	SURA PRASAD BARIK VS GOVT OF ODISHA	SUJATA JENA VS	// 0 //	
353	D-WP(C)/16160/2026	SANJAYA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
354	D-WP(C)/16161/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
355	D-WP(C)/16163/2026	MAHENDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600081
356	D-WP(C)/16164/2026	SANJEEB KUMAR VS KANTI KUMAR	SURYAKANTA DWIBEDI VS	// 0 //	
357	D-WP(C)/16165/2026	SASHIBHUSAN TRIPATHY VS STATE OF ODISHA	JEETENDRA KUMAR PRATIHARI VS	// 0 //	AOR20220002667C202600002
358	D-WP(C)/16166/2026	DHANESWAR BEHERA VS STATE OF ODISHA	SWETA DAS VS	// 0 //	
359	D-WP(C)/16168/2026	PODAPADAR GRAM PANCHAYAT, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
360	D-WP(C)/16172/2026	SUSHIL KUMAR SENAPATI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //	
361	D-WP(C)/16174/2026	PARSURAM TRIPATHY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	
362	D-WP(C)/16175/2026	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
363	D-WP(C)/16176/2026	KASS NURSING INSTITUTE, BHUBANESWAR	SUBHANKAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/16177/2026	PREMANANDA BEHERA	BIKASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/16179/2026	PRITM KUMAR HOTA @ PREETAM KUMAR HOTA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/16180/2026	HILL VIEW COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/16181/2026	M.RAJA RAO	SOUMENDRA KUMAR NAYAK	//	
		VS	VS	0	
		THE COMMISSIONER, CT AND GST, CUTTACK		//	
368	D-WP(C)/16183/2026	SANTOSH KUMAR DARJEE	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/16184/2026	MANAS SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/16185/2026	SHAIK SHALIM	SOUMENDRA KUMAR NAYAK	//	
		VS	VS	0	
		THE COMMISSIONER CT AND GST, ODISHA, CUTTACK		//	
371	D-WP(C)/16187/2026	SAROJINI BARIK	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/16188/2026	CHANDANESWAR DAS	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/16190/2026	SEKHAR CHANDRA KHAMARI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/16192/2026	RAJESH KUMAR GUPTA	KIRTAN BADHEI	//	
		VS	VS	0	

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375	D-WP(C)/16193/2026	STATE OF ODISHA SMRUTI RANJAN MOHANTY VS	SASWATI MOHAPATRA VS	// // 0	
376	D-WP(C)/16195/2026	STATE OF ODISHA MONGERAM GUPTA VS	KIRTAN BADHEI VS	// // 0	
377	D-WP(C)/16196/2026	STATE OF ODISHA RAMA CHANDRA PARIDA VS	SHASHI BHUSAN JENA VS	// // 0	
378	D-WP(C)/16200/2026	STATE OF ODISHA RAJESH KUMAR GUPTA VS	KIRTAN BADHEI VS	// // 0	
379	D-WP(C)/16201/2026	STATE OF ODISHA RAMA CHANDRA MISHRA VS	SHASHI BHUSAN JENA VS	// // 0	
380	D-WP(C)/16202/2026	STATE OF ODISHA RAJENDRA KUMAR SWAIN VS	MOHAMMED AKHTER RAZA VS	// // 0	
381	D-WP(C)/16205/2026	STATE OF ODISHA OSEB SRAMIK MAHASANGHA 302 BEHERA SAHI, NALANDA, BILASPUR VS	SOUMYA JYOTI BISWAL VS	// // 0	
382	D-WP(C)/16207/2026	EXECUTIVE ENGINEER CENTRAL ELECTRICAL DIVISION, BALESWAR NETAJI COLLEGE OF PHARMACY, KHURDA VS	GYANA RANJAN SETHI VS	// // 0	
383	D-WP(C)/16208/2026	STATE OF ODISHA PRITIMAYEE TRIPATHY VS	Amit Kumar Saa VS	// // 0	AOR20220001583C202600074
384	D-WP(C)/16210/2026	STATE OF ODISHA AMARESH SWAIN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
385	D-WP(C)/16211/2026	STATE OF ODISHA YAZDANI STEEL AND POWER LTD., BHUBANESWAR VS DEPUTY DIRECTOR OF MINES, SUNDERGARH	SOUMYA JYOTI BISWAL VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/16213/2026	GHANASHYAM SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //	
387	D-WP(C)/16214/2026	ASHISH KUMAR TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //	
388	D-WP(C)/16215/2026	SANJUKTA NANDA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// () //	
389	D-WPCRL/10718/2026	PINAKI DUTTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LAXMISAGAR P.S. /171 /2025 () //	AOR20230000872C202600025
390	D-ABLAPL/10719/2026	MALATI ROUT VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	BHADRAK RURAL /377 /2024 () //	
391	D-ABLAPL/10720/2026	BUDHADEBA SAHU @ BUDHADEV SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	PALLAHARA /79 /2026 () //	AOR20220000053C202600027
392	D-ABLAPL/10721/2026	RUDRANARAYAN MOHAPATRA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JATNI P.S. /119 /2026 () //	
393	D-ABLAPL/10723/2026	REETA NAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BOLANGIR TOWN /141 /2023 () //	
394	D-ABLAPL/10725/2026	DILESWAR DAS VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	//0 () //	
395	D-ABLAPL/10726/2026	SAMIR KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	BANKI /184 /2026 () //	
396	D-ABLAPL/10727/2026	BABULI MALIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	ALAKUNDA /20 /2026 () //	
397	D-ABLAPL/10728/2026	RANU BARAD @ SAROJINI	RABINDRANATH BARIK	NAYAGARH /92 /2026	AOR20230000709C202600018

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/10730/2026	SAUDAMINI SAHOO	BIPIN KUMAR NAYAK	CHARICHHAKA /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/10733/2026	ABHAYJEET KUMAR	ARIJEET MISHRA	BARGARH RURAL /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/10740/2026	SATYANARAYAN SHARMA @ SUNIL	ABESH KAMAL	SECTOR-7 /26 /2026	AOR20230000513C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/10741/2026	DHARANI MALIK	ASHOK KUMAR SAHOO	MAHAKALPARA /72 /2026	AOD20240000557C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/10744/2026	JAKESH BISWAL @ LIKUNU BISWAL	SUNIL KUMAR PALAI	BEGUNIAPADA /670 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/10746/2026	RAJKUMAR MENDILI	SK. ZAFARULLA	MANAMUNDA /179 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/10749/2026	AKHAYA KUMAR ROUT	SANJIT MISHRA	SATYABADI /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/10751/2026	BISHAL @ BISAL BEHERA	SUSANTA KUMAR BARAL	BADABAZAR /527 /2025	AOR20220001297C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/10752/2026	NILADRI MISHRA	SANJIT MISHRA	KUMBHARAPARA /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/10754/2026	JAYANTA BARIK	JAYANTA KUMAR MAJHI	BALIAPAL /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/10756/2026	RAHUL BEHERA	JAYANTA KUMAR MAJHI	BASTA /183 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/10759/2026	STATE OF ODISHA KRUTIBASH MALIK @ PIKUNU MALIK VS	DIBYA JYOTI SAHOO VS	// KHANTAPADA /108 /2026 ()	AOD20240000587C202600066
410	D-ABLAPL/10761/2026	STATE OF ODISHA HASAN KHAN @ KUNU VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()	
411	D-ABLAPL/10762/2026	STATE OF ODISHA RIAZ MAHAMMED @ SAHIL @ RIYAZ MAHAMMAD VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()	
412	D-ABLAPL/10764/2026	STATE OF ODISHA TRUPTIMAYEE JEMA VS	MANAS RANJAN DHAL VS	// BANKI /187 /2026 ()	
413	D-ABLAPL/10767/2026	STATE OF ODISHA BAIDYANATH ROUSTRAY @ BABIN VS	PRADEEP KUMAR KUNDU VS	// GOBINDAPUR /85 /2026 ()	
414	D-ABLAPL/10769/2026	STATE OF ODISHA MOHAN SUNA @ TIGER VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /44 /2026 ()	
415	D-ABLAPL/10770/2026	STATE OF ODISHA SHATRUGHAN SAHOO VS	LALITENDU BHUYAN VS	// ANANDAPUR /302 /2025 ()	
416	D-ABLAPL/10773/2026	STATE OF ODISHA AMAR BALLHAB@AMAR BALLAV DAS VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /219 /2026 ()	AOR20220001648C202600020
417	D-ABLAPL/10777/2026	STATE OF ODISHA SUSANTA KUMAR DAS VS	SATYA RANJAN MULIA VS	// JAGATPUR /144 /2026 ()	
418	D-ABLAPL/10778/2026	STATE OF ODISHA BIKASH KUMAR DALABEHERA VS	RAKESH KUMAR MALLICK VS	// BHARATPUR PS /183 /2024 ()	
419	D-ABLAPL/10779/2026	STATE OF ODISHA SUBAL PRADHAN VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /62 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/10784/2026	UDAYA DUTTA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KISSANNAGAR PS /352 /2025 () //	
421	D-ABLAPL/10788/2026	AMIT KUMAR PANDA VS STATE OF ODISHA	ASHOK DAS VS	NIMAKHANDI /87 /2026 () //	
422	D-ABLAPL/10791/2026	SWARUP KUMAR TRIPATHY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BHARATPUR PS /250 /2026 () //	
423	D-ABLAPL/10793/2026	SUPRADIPTA SAHOO @ SUPRATIV SAHOO VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BYREE /90 /2026 () //	
424	D-ABLAPL/10796/2026	SURYAKANTA KARAN VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /295 /2026 () //	
425	D-ABLAPL/10800/2026	URBASI DWIBEDY VS STATE OF ODISHA	BHARATI DASH VS	MANGALA BAG /46 /2025 () //	
426	D-ABLAPL/10802/2026	KANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 () //	
427	D-ABLAPL/10803/2026	SANJEEV KUMAR NAIK VS UNION OF INDIA	AMIT KUMAR SAHU VS	/ /0 () //	
428	D-ABLAPL/10805/2026	DEBIPRASAD MOHAPATRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //	
429	D-ABLAPL/10807/2026	BIJAYA PANDA @ BIJAY KUMAR PANDA VS STATE OF ODISHA	SITIKANT MISHRA VS	TIRTOL /154 /2026 () //	
430	D-ABLAPL/10808/2026	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	SPECIAL CRIME UNIT /8 /2023 () //	
431	D-ABLAPL/10810/2026	KRUSHNA CHANDRA MAHANKUDA	JYOTIRMAYA SAHOO	GRAM GANJAM /86 /2020	

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FILING REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/10814/2026	STATE OF ODISHA RATIKANTA GIRI @ PABANA	PARSURAM PANDA	// TIHIDI /106 /2026	
		VS	VS	()	
433	D-ABLAPL/10820/2026	STATE OF ODISHA SANTOSH BEHERA	RESHMA BEHERA	// / /0	
		VS	VS	()	
434	D-ABLAPL/10822/2026	STATE OF ODISHA NASIM MAHAMMAD @ MAHAMAD	ARUN KUMAR BUDHIA	// KALINGA NAGAR /415 /2025	AOD20240000603C202600008
		VS	VS	()	
435	D-ABLAPL/10827/2026	STATE OF ODISHA MANGULI @ KALAKAR JENA	SHAMBHU CHARAN NATH SHARMA	// PATTAMUNDAI /28 /2026	
		VS	VS	()	
436	D-ABLAPL/10831/2026	STATE OF ODISHA SALIMA PRADHAN	AKSHAYA KUMAR SAHOO	// BHANJANAGAR /1247 /2025	
		VS	VS	()	
437	D-ABLAPL/10834/2026	STATE OF ODISHA BASANTA KUMAR ROUT	NITYANANDA MOHAPATRA	// CYBER CRIME AND ECONOMIC OFFENCES, BHADRAK /3 /2026	
		VS	VS	()	
438	D-ABLAPL/10841/2026	STATE OF ODISHA FURKAN KHAN	PRADEEP KUMAR PARIDA	// BALICHANDRAPUR /115 /2026	
		VS	VS	()	
439	D-ABLAPL/10844/2026	STATE OF ODISHA ASHIM KUMAR DAS	JUGALA KISHORE PANDA	// / /0	
		VS	VS	()	
440	D-ABLAPL/10845/2026	STATE OF ODISHA BIPIN JENA	SURESH CHANDRA PRADHAN	// PATTAMUNDAI MODEL /122 /2026	AOR20220003509C202600035
		VS	VS	()	
441	D-ABLAPL/10847/2026	STATE OF ODISHA SOMANATH PARIDA	DEBASIS MISHRA	// SORO /215 /2026	AOR20230001300C202600011
		VS	VS	()	
442	D-ABLAPL/10849/2026	STATE OF ODISHA PITABASA BHOI	SWAGAT KUMAR SAHU	// SARANGADA /47 /2026	AOR20220004593C202600014
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/10852/2026	STATE OF ODISHA JITU ROUT @ JITU YADAV VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /134 /2026 ()	
444	D-ABLAPL/10861/2026	STATE OF ODISHA BENGA @ AKASH PANDA VS	ABIT SAHU VS	// PURI TOWN /182 /2026 ()	AOD20230001163C202600002
445	D-ABLAPL/10870/2026	STATE OF ODISHA SWAGAT PANIGRAHI VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600052
446	D-ABLAPL/10875/2026	STATE OF ODISHA MUNA ROUT VS	PRAVASH CHANDRA JENA VS	// FATEGARH /93 /2026 ()	
447	D-ABLAPL/10876/2026	STATE OF ODISHA MUNA @ MANOJ KUMAR PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /96 /2026 ()	
448	D-ABLAPL/10881/2026	STATE OF ODISHA NARASINGHA MEHENA VS	BYOMAKESH TRIPATHY VS	// // ()	
449	D-ABLAPL/10884/2026	STATE OF ODISHA SANJAY KUMAR KHATUA VS	BYOMAKESH TRIPATHY VS	// // ()	
450	D-ABLAPL/10886/2026	STATE OF ODISHA PABITRA BALABANTARAY VS	JYOTIRMAYA SAHOO VS	// TALCHER TOWN /250 /2026 ()	
451	D-ABLAPL/10888/2026	STATE OF ODISHA PABITRA BALABANTARAY VS	JYOTIRMAYA SAHOO VS	// // ()	
452	D-ABLAPL/10889/2026	STATE OF ODISHA TAPASH BISWAS VS	BIDESH RANJAN BEHERA VS	// // ()	
453	D-ABLAPL/10890/2026	STATE OF ODISHA PAKLU MAJHI ALIAS PURNA CHANDRA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// // ()	AOD20240000391C202600027

ORISSA HIGH COURT**FILING REPORT AS ON :10/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/10892/2026	BIJAN KUMAR PARIDA VS STATE OF ODISHA	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 () //	
455	D-ABLAPL/10893/2026	BABULI BISWAL VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600113
456	D-ABLAPL/10895/2026	BASANTI ROUT VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	// () //	AOD20250000022C202600002
457	D-ABLAPL/10896/2026	RAMA CHANDRA DALAI VS STATE OF ODISHA	SWAGATA LAXMI SINHA VS	BRAHMAGIRI /163 /2017 () //	
458	D-ABLAPL/10897/2026	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 () //	
459	D-ABLAPL/10898/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 () //	
460	D-ABLAPL/10899/2026	DIPAK KUMAR ROUT @ DEEPAK ROUT VS STATE OF ODISHA	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :10/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/6510/1998 OJC/6510/1998	KRUSHNA MP	SHAILESH PATRA	7/2026
2	D-STREV/14266/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	17/2026
3	D-STREV/14185/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	18/2026
4	D-STREV/14224/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	19/2026
5	D-STREV/14221/2026 STREV/ /	M/S. SWSA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	20/2026
6	D-STREV/14204/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	21/2026
7	D-STREV/14201/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	22/2026
8	D-STREV/14199/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	23/2026
9	D-STREV/14195/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	24/2026
10	D-STREV/14193/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	25/2026
11	D-STREV/14190/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	26/2026
12	D-STREV/14225/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	27/2026
13	D-TRPCRL/10816/2026 TRPCRL/ /	PRABHAKAR NAYAK @ PRAVAKAR NAYAK MP	AKILAN SHAKTI PAUL	28/2026
14	D-STREV/14231/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	28/2026
15	D-STREV/14236/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	29/2026
16	D-STREV/14241/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	30/2026
17	D-CRP/16154/2026 CRP/ /	MALAY RANJAN PRADHAN MP	MANASI MOHAPATRA	31/2026
18	D-STREV/14249/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	31/2026
19	D-STREV/14253/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	32/2026
20	D-STREV/14235/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	33/2026
21	D-STREV/14242/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	34/2026
22	D-STREV/14252/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	35/2026
23	D-STREV/14247/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	36/2026
24	D-STREV/14257/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	37/2026
25	D-STREV/14259/2026 STREV/ /	M/S. SESA STERLITE LTD., JHARSUGUDA MP	SUBASH CHANDRA SAHOO	38/2026
26	D-CRLLP/10717/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	

27	CRLLP/ / D-CRLMP/10742/2026	MP ASHOK KUMAR MOHANTY	NARESH CHANRA JENA	43/2026
28	CRLMP/ / D-CMAPL/15998/2026	MP RAM KUMAR SAHU	HEMANTA KUMAR ROUT	99/2026
29	CMAPL/ / D-CMAPL/16000/2026	MP RABI SHANKAR HOTA	HEMANTA KUMAR ROUT	101/2026
30	CMAPL/ / D-JCRLA/59/2021	MP SUNIL LUGUN	M/S.DIBYASREE ROY @ RAY	102/2026
31	JCRLA/59/2021 D-JCRLA/59/2021	MP SUNIL LUGUN	M/S.DIBYASREE ROY @ RAY	106/2026
32	JCRLA/59/2021 D-TRP(C)/11852/2026	MP NILIMA PRIYADARSHINI MAHARANA @ DAS	PRIPRASAD OJHA	107/2026
33	TRP(C)/81/2026 D-TRP(C)/15842/2026	MP SUBHASH SAO	LAXMI SHARMA	122/2026
34	TRP(C)/ / D-LAA/16032/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	123/2026
35	LAA/ / D-LAA/16033/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	125/2026
36	LAA/ / D-LAA/16035/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	126/2026
37	LAA/ / D-LAA/16038/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	127/2026
38	LAA/ / D-LAA/16039/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	128/2026
39	LAA/ / D-LAA/16041/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	129/2026
40	LAA/ / D-LAA/16043/2026	MP D.G.M. INDIAN OIL CORPORATION LTD.,	SRINIBHUSHANTY	130/2026
41	LAA/ / D-LAA/16121/2026	MP SIBASUNDAR SAHU @ SIBA SHANKAR SAHU	HURJYA NARAYAN SAHU	131/2026
42	D-RVWPET/45194/2025 RVWPET/280/2025	MP JAGABANDHU PARAMANIK@ PRAMALIKMD	FAYAZ	132/2026
43	D-RVWPET/6400/2025 RVWPET/52/2025	MP CRPF , EMPLOYEES EDUCATIONAL SOCIETY,	NEW ENDESH HOKTA (C.G.C.)	161/2026
44	D-RVWPET/5195/2026 RVWPET/ /	MP RAMA KRUSHNA MOHAPATRA	GOPAL PRASAD JENA	162/2026
45	D-RPFAM/15995/2026 RPFAM/ /	MP BAPUJI ROUT	MANORANJAN PADHI	163/2026
46	D-RPFAM/15982/2026 RPFAM/ /	MP PRAFULLA KUMAR BISOI	JAYADEBA BEHERA	163/2026
47	D-RVWPET/7324/2025 RVWPET/58/2025	MP CRPF EMPLOYEES EDUCATION SOCIETY,	DEBAPATI PATHY	164/2026
48	D-RVWPET/14820/2026 RVWPET/ /	MP HARSH VARDHAN TIBREWAL	SANJEEV UDGATA	164/2026
49	D-MATA/16061/2026 MATA/ /	MP SURAJ KANTA PATALSINGH@SURAJKANTA	PATKALSINGH	165/2026
50	D-MATA/16061/2026 MATA/ /	MP SURAJ KANTA PATALSINGH@SURAJKANTA	PATKALSINGH	224/2026
51	D-MATA/16130/2026 MATA/ /	MP SAROJ KUMAR BEHERA	PRABIN DAS	225/2026
52	D-MATA/16130/2026 MATA/ /	MP SAROJ KUMAR BEHERA	PRABIN DAS	226/2026
53	D-MATA/16191/2026 MATA/ /	MP LIPSA PRUSTY	RAMESH CHANDRA SWAIN	227/2026
54	D-MATA/16191/2026 MATA/ /	MP LIPSA PRUSTY	RAMESH CHANDRA SWAIN	228/2026
55	D-BLAPL/8159/2026 BLAPL/2925/2026	MP ABHIMANYU SAHU	SURESH KUMAR JENA	229/2026
56	D-CONTC/50800/2025 CONTC/5923/2025	MP SANJUKTA DWARI	SWAPNIL ROY	249/2026
57	D-BLAPL/8969/2026 BLAPL/3078/2026	MP PINKY BISWAS @ MANDAL	HARI KRUSHNA PANIGRAHI	250/2026

58	D-CONTC/15720/2024 CONTC/2713/2024	UJJWAL CHANDRA KAR MP	M/S. PRASANTA KUMAR MISHRA	251/2026
59	D-BLAPL/9153/2026 BLAPL/3127/2026	SARASWATI PARIDA MP	ASHOK KUMAR JENA	251/2026
60	D-CONTC/5653/2023 CONTC/5653/2023	BHARATENDU PARIJA MP	SUSHANTA KUMAR DAS	252/2026
61	D-CONTC/8238/2025 CONTC/1039/2025	GOVINDA CHANDRA SINGH MP	M/S DR. JITENDRA KUMAR LENKA , P.K.BEHERA, L.TRIPATHY	253/2026
62	D-CONTC/38623/2024 CONTC/6695/2024	DR. ASHOK KUMAR MISHRA MP	PRANAB KUMAR GHOSE	254/2026
63	D-CONTC/11442/2026 CONTC/1541/2026	PRAVAKAR TRIPATHY MP	SANJEEV UDGATA	255/2026
64	D-FAO/15979/2026 FAO/ /	NIRMAL KUMAR JENA MP	SKUNAL KUMAR SWAIN	396/2026
65	D-FAO/15980/2026 FAO/ /	PURNIMA DEVI UPPER PRIMARY SCHOOL, MP	KUNAL KUMAR SWAIN	397/2026
66	D-FAO/11289/2026 FAO/119/2026	M/S.NATIONAL INSURANCE CO. LTD., MP	BIPOCK DASMOHAPATRA	398/2026
67	D-FAO/9888/2026 FAO/174/2026	M/S.NATIONAL INSURANCE CO. LTD., MP	BIPOCK DASMOHAPATRA	399/2026
68	D-FAO/13598/2026 FAO/218/2026	MANAGING COMMITTEE OF LABANA SR MP	ANIL KUMAR SAHOO	400/2026
69	D-FAO/16051/2026 FAO/ /	M.C. OF GOPINATH ACADEMY (HIGH SCHOOL), MP	BIPOCK DASMOHAPATRA	401/2026
70	D-FAO/16110/2026 FAO/ /	KALYANI MISHRA MP	SANGRAM JENA	402/2026
71	D-FAO/16114/2026 FAO/ /	JAGADISH @ JAGDISH BANIA MP	SANGRAM JENA	403/2026
72	D-FAO/16119/2026 FAO/ /	DR. JAYASHREE MISHRA MP	SANGRAM JENA	404/2026
73	D-FAO/16123/2026 FAO/ /	ARDHENDU KUMAR RANJIT SINGH MP	SANGRAM JENA	405/2026
74	D-FAO/16124/2026 FAO/ /	SUJIT KUMAR SARANGI MP	SANGRAM JENA	406/2026
75	D-FAO/16136/2026 FAO/ /	M.C. OF REGIONAL HIGH SCHOOL, BHANDARA, MP	MAHENDRA KUMAR SAHOO	407/2026
76	D-FAO/16143/2026 FAO/ /	SHIBA PADHAN MP	MAHENDRA KUMAR SAHOO	408/2026
77	D-FAO/16149/2026 FAO/ /	M.C. OF PEGAGADI HIGH SCHOOL, PEDAGADI, MP	MAHENDRA KUMAR SAHOO	409/2026
78	D-FAO/16152/2026 FAO/ /	M.C. OF UPENDRA DAS UCHHA VIDYAPITH, MP	MAHENDRA KUMAR SAHOO	410/2026
79	D-FAO/16186/2026 FAO/ /	AKSHYA KUMAR ANCHAL MP	SANGRAM JENA	411/2026
80	D-FAO/16189/2026 FAO/ /	BASANTA KUMAR BISWAL MP	SANGRAM JENA	412/2026
81	D-FAO/16198/2026 FAO/ /	DR. SNIGDHA PATRA MP	SANGRAM JENA	413/2026
82	D-FAO/16197/2026 FAO/ /	GAGAN KUMAR MISHRA MP	SANGRAM JENA	414/2026
83	D-FAO/16204/2026 FAO/ /	HRUDANANDA MAHANTA MP	SANGRAM JENA	415/2026
84	D-FAO/16209/2026 FAO/ /	ANIL KUMAR DASH MP	SANGRAM JENA	416/2026
85	D-FAO/16212/2026 FAO/ /	MANAGING COMMITTEE OF DEBARAJ BIDYAPITH, MP	PRASANTA MISHRA	417/2026
86	D-CRLREV/4476/2026 CRLREV/142/2026	PRATIMA MOHAPATRA MP	LALATENDU SAMANTARAY	457/2026
87	D-CRLREV/25384/2025 CRLREV/556/2025	SUMIT KUMAR AGRAWAL@SUMIT AGRAWAL MP		458/2026
88	D-CRLREV/2113/2026 CRLREV/212/2026	GOURA PRASAD MOHAPATRA MP	SURYAKANTA DASH	459/2026
89	D-CRLREV/2918/2026	ARUNA MAJHI		

	CRLREV/113/2026	MP		460/2026
90	D-CRLREV/10894/2026 CRLREV/ /	KRUSHNA CHANDRA SAHOO MP	DIBYA JYOTI SAHOO	461/2026
91	D-ABLAPL/3860/2026 ABLAPL/1811/2026	RAJEEV @ RAJIB LOCHAN KAR MP	PRANAYA KUMAR DASH	563/2026
92	D-ABLAPL/534/2026 ABLAPL/260/2026	RAJU NAYAK MP		564/2026
93	D-ABLAPL/3925/2026 ABLAPL/1747/2026	BISWANATH JENA MP		565/2026
94	D-ABLAPL/3928/2026 ABLAPL/1750/2026	RAJU JENA @ RAJENDRA KUMAR JENA MP		566/2026
95	D-ABLAPL/10352/2026 ABLAPL/4115/2026	DEBASHIS GADANAYAK MP	LAXMIKANTA TRIPATHY	567/2026
96	D-ABLAPL/3964/2026 ABLAPL/1768/2026	RITANJALI MALLICK MP		568/2026
97	D-ABLAPL/9336/2026 ABLAPL/3886/2026	BANITA PALTASINGH @ PALATASINGH MP	AKSHAYA KUMAR SUBUDHI	569/2026
98	D-ABLAPL/35136/2025 ABLAPL/13337/2025	DIPU @ DEEPAK KUMAR BARIK MP		570/2026
99	D-ABLAPL/36373/2025 ABLAPL/13728/2025	JAGABANDHU SAMAL MP		571/2026
100	D-ABLAPL/36377/2025 ABLAPL/13729/2025	BIBEK SAMAL MP		572/2026
101	D-ABLAPL/27687/2025 ABLAPL/10778/2025	RAJESH KUMAR BEHERA MP		573/2026
102	D-ABLAPL/2780/2026 ABLAPL/1240/2026	CHHOTE SOURA @ CHAITU SAURA MP		574/2026
103	D-RSA/36167/2025 RSA/500/2025	ASHOK SIKARI MP	ARIJEET MISHRA	618/2026
104	D-RSA/7795/2024 RSA/36/2024	ANITA PRADHAN MP	SOUMYA MISHRA	619/2026
105	D-RSA/341/2017 RSA/341/2017	DIOCESE OF SAMBALPUR, CHURCH OF NOB MP	SOURIN MISHRA	620/2026
106	D-RSA/450/2009 RSA/450/2009	MAYA BAIDYA MP	M/S.PRAFULLA KU.RATH	621/2026
107	D-RSA/41241/2025 RSA/518/2025	SARASWATI PATEL MP	MR. S.S.RAO(SR.ADV.), M/S MIHIR KANTA RATH	622/2026
108	D-RSA/41241/2025 RSA/518/2025	SARASWATI PATEL MP	MR. S.S.RAO(SR.ADV.), M/S MIHIR KANTA RATH	623/2026
109	D-RSA/16064/2026 RSA/ /	BHAIRAB CHARAN MEHER MP	GOKULANANDA SAHU	624/2026
110	D-RSA/16072/2026 RSA/ /	KAILASH MAJHI MP	GOKULANANDA SAHU	625/2026
111	D-RSA/7383/2026 RSA/ /	BUDURAM GOUDA @ BHUDURAM GOUD MP	PRASANTA KUMAR SATAPATHY	626/2026
112	D-RSA/16203/2026 RSA/ /	BABAJI CHARAN SETHY MP	PRAFULLA KUMAR MOHAPATRA	627/2026
113	D-CMP/3993/2026 CMP/209/2026	BENDI MOHAN RAO MP	SAIBRATA RATH	699/2026
114	D-CMP/15949/2026 CMP/ /	ANUP KUMAR NAYAK MP	TUSAR KUMAR MISHRA	700/2026
115	D-CMP/15949/2026 CMP/ /	ANUP KUMAR NAYAK MP	TUSAR KUMAR MISHRA	701/2026
116	D-CMP/39386/2025 CMP/1586/2025	RADHANATH MOHANTY MP	MAMATA MISHRA	702/2026
117	D-CMP/13462/2026 CMP/ /	AMIYA MOHAN DASH MP	SANDEEP RAJ PANDA	703/2026
118	D-CMP/15981/2026 CMP/ /	AMIYA KUMAR CHOUDHURY MP	SUDEEP KUMAR SARANGI	704/2026
119	D-CMP/15989/2026 CMP/ /	ASHOK KUMAR PANDA MP	PRASANNA KUMAR RATH	705/2026
120	D-CMP/15989/2026 CMP/ /	ASHOK KUMAR PANDA MP	PRASANNA KUMAR RATH	706/2026

121	D-CMP/6822/2026 CMP/340/2026	KARUNAKAR RATH MP	GOPAL CH MOHARANA	707/2026
122	D-CMP/1231/2026 CMP/ /	UMAKANTA JENA MP	SATYABADI MANTRY	708/2026
123	D-CMP/16078/2026 CMP/ /	PRANAKRUSHNA BEHERA MP	KHIROD KUMAR SWAIN	709/2026
124	D-CMP/16095/2026 CMP/ /	BIJAYA DAS @ BIJAYA KUMAR DAS MP	SATYA RANJAN ACHARYA	710/2026
125	D-CMP/16101/2026 CMP/ /	RADHAMOHAN DEV MP		711/2026
126	D-CMP/16106/2026 CMP/ /	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED, MP	BINDU KESAB MOHANTY	712/2026
127	D-MACA/2275/2026 MACA/104/2026	BHANJAN KUMAR SAHOO MP	DEBASISH PATNAIK	896/2026
128	D-MACA/15961/2026 MACA/ /	SANJUKTA BARIK MP	PRADEEP KUMAR MISHRA	897/2026
129	D-MACA/15961/2026 MACA/ /	SANJUKTA BARIK MP	PRADEEP KUMAR MISHRA	898/2026
130	D-MACA/16115/2026 MACA/ /	THE B.M., HDFC ERGO GENERAL INSURANCE COMPANY LIMITED, MP	MEACHANDAN., SUNDARGARH	899/2026
131	D-MACA/16118/2026 MACA/ /	EDELWEISS GENERAL INSURANCE COMPANY LIMITED, MP	ANMOLI KHAKHATA	900/2026
132	D-MACA/16120/2026 MACA/ /	THE LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., MP	RAMAN SURKIN	BHUBANESWAR 901/2026
133	D-MACA/364/2012 MACA/364/2012	ICICI LOMBARD GENERA MP	M/S.ADAM ALI KHAN	902/2026
134	D-MACA/16206/2026 MACA/ /	SAJAMATI PRADHAN MP	AMIYA KUMAR MOHANTY	903/2026
135	D-MACA/16206/2026 MACA/ /	SAJAMATI PRADHAN MP	AMIYA KUMAR MOHANTY	904/2026
136	D-CRLMC/8581/2026 CRLMC/1071/2026	RAJAN BEHERA @ RAJA MP		970/2026
137	D-CRLMC/10758/2026 CRLMC/ /	BASANTI DALASINGHA RAY MP	SAROJ KUMAR DASH	971/2026
138	D-CRLMC/39750/2025 CRLMC/5672/2025	DEEPAK BEHERA MP		972/2026
139	D-CRLMC/34025/2025 CRLMC/880/2026	BHUBANANANDA BIHARI@BHUBANE MP		973/2026
140	D-CRLMC/10781/2026 CRLMC/ /	GOPAL PANDA MP	BIJAYA KUMAR RAGADA	974/2026
141	D-CRLMC/10785/2026 CRLMC/ /	TRIDEV GANGDEB @ TRIDEEP GANGDEB MP	DIPANKAR ACHARYA	975/2026
142	D-CRLMC/6007/2026 CRLMC/763/2026	HIMANSHU PRADHAN MP		976/2026
143	D-CRLMC/1426/2026 CRLMC/249/2026	MUKESH PRITHANY MP	SURYAKANTA DASH	977/2026
144	D-CRLMC/10830/2026 CRLMC/ /	SAROJ KUMAR PRADHAN MP	SAROJ KUMAR PADHY	978/2026
145	D-CRLMC/10835/2026 CRLMC/ /	BINOD KUMAR NAYAK MP	ISWAR CHANDRA PRADHAN	979/2026
146	D-CRLMC/7556/2026 CRLMC/952/2026	JOSEPH XALXO @ JOSEPH XALXO MP	RAMANI KANTA PATTANAIAK	980/2026
147	D-CRLMC/4674/2026 CRLMC/883/2026	NRUSINGHA BEHERA MP		981/2026
148	D-CRLMC/1930/2024 CRLMC/151/2024	KOUSHIK SAMANTRAY MP	MANOJ BIHARI DAS	982/2026
149	D-CRLMC/10871/2026 CRLMC/ /	PRAVAT RANJAN BISWAL MP	HEMANT KUMAR MUND	983/2026
150	D-CRLA/14915/2024 CRLA/520/2024	RANJAN KUMAR ROUT MP	BISWARANJAN DALAI	989/2026
151	D-CRLA/33109/2025 CRLA/1243/2025	SUDAM SWAIN MP	SAMVIT MOHANTY, SANJIT MISHRA, R.SAMAL, S.R.SUBUDDHI	990/2026
152	D-CRLA/1071/2022	TRINATH PRADHAN	SUSMITA PATTNAIK	

	CRLA/1071/2022	MP		991/2026
153	D-CRLA/10766/2026 CRLA/ /	RAJESH BEHERA MP	SATYANARAYAN MOHAPATRA	992/2026
154	D-CRLA/10766/2026 CRLA/ /	RAJESH BEHERA MP	SATYANARAYAN MOHAPATRA	993/2026
155	D-CRLA/11653/2024 CRLA/517/2024	ARVIND KUMAR MP	DAMODAR PANDE	994/2026
156	D-CRLA/10775/2026 CRLA/ /	GARILA DIGAL MP	SATYA NARAYAN MISHRA 4	995/2026
157	D-CRLA/10775/2026 CRLA/ /	GARILA DIGAL MP	SATYA NARAYAN MISHRA 4	996/2026
158	D-CRLA/2540/2026 CRLA/168/2026	RATIRANJAN ROUT@ROUTRAY MP	RAMA CHANDRA MOHANTY	997/2026
159	D-CRLA/10818/2026 CRLA/ /	SUDHIR SWAIN MP	JYOTIRMAYA SAHOO	998/2026
160	D-CRLA/10818/2026 CRLA/ /	SUDHIR SWAIN MP	JYOTIRMAYA SAHOO	999/2026
161	D-CRLA/568/2019 CRLA/568/2019	NIRAKAR NAIK MP	RAJIB BIHARI MISHRA, B.C.GHADEI	1000/2026
162	D-CRLA/568/2019 CRLA/568/2019	NIRAKAR NAIK MP	RAJIB BIHARI MISHRA, B.C.GHADEI	1001/2026
163	D-CRLA/29306/2025 CRLA/1244/2025	SWADHIN DIGAL MP	SAYANTAN PANDA	1002/2026
164	D-CRLA/10836/2026 CRLA/ /	SANJAY SAHOO MP	AMLAN MOHANTY	1003/2026
165	D-CRLA/10836/2026 CRLA/ /	SANJAY SAHOO MP	AMLAN MOHANTY	1004/2026
166	D-CRLA/792/2017 CRLA/792/2017	JAKHYA BEHERA@JAKSHYA BEHERA MP	M/S.SMRUTI RANJAN MOHAPATRA, RAJKISHORE SWAIN	1005/2026
167	D-WA/5011/2026 WA/ /	VICE CHANCELLOR, UTKAL UNIVERSITY MP	GYANIVRANABHARABHAPATRA	1428/2026
168	D-WA/5018/2026 WA/ /	VICE-CHANCELLOR, UTKAL UNIVERSITY MP	GYANIVRANABHARABHAPATRA	1429/2026
169	D-WA/5233/2026 WA/ /	VICE-CHANCELLOR, UTKAL UNIVERSITY MP	CHANDRANJAN MAHAPATRA	1430/2026
170	D-WA/15985/2026 WA/ /	CHIEF GENERAL MANAGER, STATE BANK MP	ABHINAV, BIPIN MISRA	1431/2026
171	D-WA/15985/2026 WA/ /	CHIEF GENERAL MANAGER, STATE BANK MP	ABHINAV, BIPIN MISRA	1432/2026
172	D-WA/15946/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1433/2026
173	D-WA/15946/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	1434/2026
174	D-WA/15947/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1435/2026
175	D-WA/15947/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1436/2026
176	D-WA/9351/2026 WA/ /	DINESH KUMAR SINGH MP	DR. JITENDRA KUMAR LENKA	1437/2026
177	D-WA/10076/2026 WA/536/2026	RAJESH KUMAR KHADIA MP	ARPIT SARANGI	1438/2026
178	D-WA/15274/2026 WA/ /	MAKBUL ALI KHAN MP	SHIVSANKAR MOHANTY	1439/2026
179	D-WA/11046/2026 WA/ /	DR.SUMANTA KUMAR ROUL MP	TUKUNA KUMAR MISHRA	1440/2026
180	D-WP(C)/15943/2026 WP(C)/11011/2026	SUBHADITYA RANA MP	MITALEE JESTHI	6856/2026
181	D-WP(C)/15822/2026 WP(C)/ /	AKHILESH KUMAR GUPTA @ AKHILESH KUMAR MP	KUMAR PATRA	6857/2026
182	D-WP(C)/15948/2026 WP(C)/ /	SANTOSINI PANI MP	BHAGABAN BEHERA	6858/2026
183	D-WP(C)/15950/2026 WP(C)/11020/2026	RAJ KUMAR PARIJA MP	BIBHU PRASAD DAS	6859/2026

184	D-WP(C)/15824/2026 WP(C)/ /	DEEPAK PANIGRAHI MP	AVIJIT PATNAIK	6860/2026
185	D-WP(C)/15825/2026 WP(C)/ /	BINAY KUMAR SWAIN MP	ARUN KUMAR PATRA	6861/2026
186	D-WP(C)/15884/2026 WP(C)/ /	SAMBIT KUMAR NAYAK MP	KRISHNA CHANDRA SAHU	6862/2026
187	D-WP(C)/55143/2025 WP(C)/203/2026	GUPTESWAR MISHRA MP	MANOJA KUMAR KHUNTIA	6863/2026
188	D-WP(C)/15958/2026 WP(C)/11030/2026	GOPINATH PRADHAN MP	PRATYASHISH MOHANTY	6864/2026
189	D-WP(C)/15887/2026 WP(C)/ /	K. KRISHNANANDA PRABHU MP	PRABHUDUTTA ACHARYA	6865/2026
190	D-WP(C)/15960/2026 WP(C)/ /	RABINDRA KUMAR NAYAK MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	6866/2026
191	D-WP(C)/15889/2026 WP(C)/ /	CHINMAYA KUMAR MUDULI MP	PRABHUDUTTA ACHARYA	6867/2026
192	D-WP(C)/15965/2026 WP(C)/ /	M/S. PRAFULLA KUMAR MOHANTY, CUTTACK MP	CHINMAYA KISHORE HARICHANDAN	6868/2026
193	D-WP(C)/15966/2026 WP(C)/ /	SUKANTA KUMAR SWAIN MP	SANTOSH KUMAR SWAIN	6869/2026
194	D-WP(C)/14785/2026 WP(C)/10614/2026	SALONY SAMANTSINGHAR MP	PRASANTA KUMAR NANDA	6870/2026
195	D-WP(C)/15968/2026 WP(C)/ /	TRILOCHAN SAHOO MP	SHREEKANTA PRASAD SAHOO (1)	6871/2026
196	D-WP(C)/15969/2026 WP(C)/ /	RABINARAYAN DAS MP	SHREEKANTA PRASAD SAHOO (1)	6872/2026
197	D-WP(C)/9315/2026 WP(C)/6953/2026	DR. BASUDEV MOHANTY MP	STHITI PRAGYAN SUNANDINI	6873/2026
198	D-WP(C)/15973/2026 WP(C)/ /	SAISMITA NAYAK MP	SRIKANTA MAHUNTA	6874/2026
199	D-WP(C)/12124/2026 WP(C)/8867/2026	SMARAK NAYAK MP	KARUNAKAR RATH	6875/2026
200	D-WP(C)/12124/2026 WP(C)/8867/2026	SMARAK NAYAK MP	KARUNAKAR RATH	6876/2026
201	D-WP(C)/52235/2024 WP(C)/50/2025	RAJIB LOCHAN SWAIN @ RAJIB SWAIN MP	NRUSINGH CH. ROUT	6877/2026
202	D-WP(C)/15914/2026 WP(C)/ /	DILLIP KUMAR MALLICK MP	JAGAMOHAN PATTANAIAK	6878/2026
203	D-WP(C)/15592/2026 WP(C)/ /	M/S.MARS DEVELOPERS AND SUPPLIERS, CUTTACK MP	SEEDHARSHAN PRADHAN	6879/2026
204	D-WP(C)/13144/2026 WP(C)/9438/2026	TRINATH RANBIDA MP	SATYA SMRUTI MOHANTY	6880/2026
205	D-WP(C)/15991/2026 WP(C)/ /	PRIYANKA BALABANTARAY MP	KARTIK CHANDRA TRIPATHY	6881/2026
206	D-WP(C)/18885/2024 WP(C)/11360/2024	BHARATI TRIPATHY MP		6882/2026
207	D-WP(C)/16008/2026 WP(C)/ /	TAPAN KUMAR NAYAK MP	BHAKTA RANJAN BARIK	6883/2026
208	D-WP(C)/16010/2026 WP(C)/ /	KAILASH CHANDRA MISHRA MP	GOPINATH MISHRA	6884/2026
209	D-WP(C)/44118/2025 WP(C)/34075/2025	Dr. LAXMIDHAR BISWAL MP		6885/2026
210	D-WP(C)/15937/2026 WP(C)/ /	SURESH CHANDRA DASH MP	IN PERSON	6886/2026
211	D-WP(C)/16020/2026 WP(C)/ /	AJAY KUMAR SAHU MP	SAIBRATA RATH	6887/2026
212	D-WP(C)/16029/2026 WP(C)/ /	ANUSAYA MOHARANA MP	SIDHARTHA DAS	6888/2026
213	D-WP(C)/16031/2026 WP(C)/ /	SANTOSH JENA MP	SUBHRANSU BHUSAN MOHANTY	6889/2026
214	D-WP(C)/13463/2026 WP(C)/9645/2026	M/S SAHEJ VENTURES PVT LTD, SUNDARGARH MP		6890/2026
215	D-WP(C)/15974/2026	HIRALAL MOHAPATRA	DEBI PRASAD DHALSAMANTA	

	WP(C)/ /	MP		6891/2026
216	D-WP(C)/16034/2026	RASHMI REKHA PRADHAN	AMIT PATTNAIK	
	WP(C)/ /	MP		6892/2026
217	D-WP(C)/16036/2026	SOUMYA RANJAN NAYAK	AMIT PATTNAIK	
	WP(C)/ /	MP		6893/2026
218	D-WP(C)/51952/2024	SAMIR KUMAR PATTANAIAK	SANJAYA RATH	
	WP(C)/31611/2024	MP		6894/2026
219	D-WP(C)/16042/2026	BALAJI MOHANTY	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		6895/2026
220	D-WP(C)/16037/2026	KARTIK KUMAR MALL	AMIT PATTNAIK	
	WP(C)/ /	MP		6896/2026
221	D-WP(C)/8598/2025	JITENDRA THAKUR	SUDEEP KUMAR SARANGI	
	WP(C)/6403/2025	MP		6897/2026
222	D-WP(C)/16025/2026	RAMESH JENA	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		6898/2026
223	D-WP(C)/16048/2026	SUNITA AGRAWAL	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		6899/2026
224	D-WP(C)/16052/2026	RAJAN NAYAK	JAYANTA KUMAR MAJHI	
	WP(C)/ /	MP		6900/2026
225	D-WP(C)/16028/2026	NAKULA MALIPHULA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		6901/2026
226	D-WP(C)/16057/2026	PRAMILA SAHANI	SRI OM SWARUP	
	WP(C)/ /	MP		6902/2026
227	D-WP(C)/16062/2026	KHETRAMANI KANDI	OM SWARUP	
	WP(C)/ /	MP		6903/2026
228	D-WP(C)/19766/2020	HARISH CHANDRA MOHARANA	NILA MADHAB PRAHARAJ	
	WP(C)/19766/2020	MP		6904/2026
229	D-WP(C)/16065/2026	DUKHIA MUNDA	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		6905/2026
230	D-WP(C)/16067/2026	MINATI PRADHAN	OM SWARUP	
	WP(C)/ /	MP		6906/2026
231	D-WP(C)/16071/2026	HARISH CHANDRA PATRA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		6907/2026
232	D-WP(C)/16080/2026	BABA BAIDYANATH VARIETY STORE, NAWA	KIRAN PRADHAN	
	WP(C)/ /	MP		6908/2026
233	D-WP(C)/16085/2026	SANJUKTA MAHUNTA	OM SWARUP	
	WP(C)/ /	MP		6909/2026
234	D-WP(C)/16030/2026	BHAGABAT PUHAN	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		6910/2026
235	D-WP(C)/16088/2026	LAXMIKANTA MAHURI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		6911/2026
236	D-WP(C)/16089/2026	SUMITRA MALLICK	OM SWARUP	
	WP(C)/ /	MP		6912/2026
237	D-WP(C)/16053/2026	M/S SATYAM TRADERS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		6913/2026
238	D-WP(C)/16069/2026	BICHITRA KUMAR SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6914/2026
239	D-WP(C)/16096/2026	TRILOCHAN SWAIN	AJAYA KUMAR JENA	
	WP(C)/ /	MP		6915/2026
240	D-WP(C)/16097/2026	SHREE SHREE SHREE JAGANNATH UDYOG	CHABAN SANKAR DAS	
	WP(C)/ /	MP		6916/2026
241	D-WP(C)/2835/2026	SWAGATIKA NAYAK	LAXMIKANTA MOHANTY	
	WP(C)/2625/2026	MP		6917/2026
242	D-WP(C)/16098/2026	JYOTIRMAYEE SWAIN	PRABHU PRASAD MOHANTY	
	WP(C)/ /	MP		6918/2026
243	D-WP(C)/16098/2026	JYOTIRMAYEE SWAIN	PRABHU PRASAD MOHANTY	
	WP(C)/ /	MP		6919/2026
244	D-WP(C)/16073/2026	THE DIVISIONAL COMMERCIAL MANAGER	REHMAN SANKAR RAY AGURU, S.P.C	
	WP(C)/ /	MP		6920/2026
245	D-WP(C)/16103/2026	DHRUTIRANI @ DHRUTIRANI SWAIN	OM SWARUP	
	WP(C)/ /	MP		6921/2026
246	D-WP(C)/16074/2026	NIRMAL CHANDRA SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6922/2026

247	D-WP(C)/16107/2026 WP(C)/ /	ANSHUMAN BHOI MP	SAROJ KUMAR PADHY	6923/2026
248	D-WP(C)/16109/2026 WP(C)/ /	BIJAYA KUMAR PATTNAYAK MP	SUNIL MISHRA	6924/2026
249	D-WP(C)/52446/2025 WP(C)/36975/2025	KUNU BAGARTI MP		6925/2026
250	D-WP(C)/16111/2026 WP(C)/ /	BRAHMANANDA PANY MP	RAJESH RANJAN SAHOO	6926/2026
251	D-WP(C)/16076/2026 WP(C)/ /	AMIT KUMAR PANIGRAHI MP	SOMA PATNAIK	6927/2026
252	D-WP(C)/16113/2026 WP(C)/ /	M/S.SUN MUSIC, BHUBANESWAR MP	DAITARI BEHERA	6928/2026
253	D-WP(C)/16117/2026 WP(C)/ /	M/S.WEIGHMECH, BHUBANESWAR MP	DAITARI BEHERA	6929/2026
254	D-WP(C)/31633/2024 WP(C)/18876/2024	LAXMIPRIYA SATAPATHY MP	PRIYABRATA MOHAPATRA	6930/2026
255	D-WP(C)/8777/2026 WP(C)/7071/2026	GYANA RANJAN MAHAPATRA MP	BHOJARAJ SETH	6931/2026
256	D-WP(C)/16129/2026 WP(C)/ /	UTKAL BIDYUT KARMACHARI SANGHA MP	BIKASH JENA	6932/2026
257	D-WP(C)/2956/2024 WP(C)/2444/2024	MAHANADI VIHAR PHASE II MARKET COMPLEX MP	INDRA PRASAD MOHAPATRA	6933/2026
258	D-WP(C)/52323/2024 WP(C)/32004/2024	ASHOK KUMAR PRADHAN MP	KAPILA CHARAN NAYAK	6934/2026
259	D-WP(C)/16135/2026 WP(C)/ /	ABHISHEK MISHRA MP	BIKASH MISHRA	6935/2026
260	D-WP(C)/16139/2026 WP(C)/ /	ANKIT MALLICK MP	TAPAN KUMAR BISWAL	6936/2026
261	D-WP(C)/16148/2026 WP(C)/ /	SANJAYA KUMAR MALIK MP	TAPAN KUMAR BISWAL	6937/2026
262	D-WP(C)/16159/2026 WP(C)/ /	SURA PRASAD BARIK MP	SUJATA JENA	6938/2026
263	D-WP(C)/16137/2026 WP(C)/ /	COMMISSIONER CUM SECRETARY OF HEALTH MP	DEBASHIS TRIPATHY WELFARE DEPT	6939/2026
264	D-WP(C)/16161/2026 WP(C)/ /	AJIT KUMAR BEHERA MP	SATYABRATA SENAPATI	6940/2026
265	D-WP(C)/16156/2026 WP(C)/ /	SANJAYA SAHU MP	PADMANAVA JENA	6941/2026
266	D-WP(C)/19886/2024 WP(C)/11450/2024	HADIBANDHU JENA MP	BIDYADHAR PRADHAN	6942/2026
267	D-WP(C)/16164/2026 WP(C)/ /	SANJEEB KUMAR MP	SURYAKANTA DWIBEDI	6943/2026
268	D-WP(C)/16168/2026 WP(C)/ /	PODAPADAR GRAM PANCHAYAT, GANJAM MP	SUBHADUTTA ROUSTRAY	6944/2026
269	D-WP(C)/16177/2026 WP(C)/ /	PREMANANDA BEHERA MP	BIKASH MISHRA	6945/2026
270	D-WP(C)/16184/2026 WP(C)/ /	MANAS SAHU MP	SAIBRATA RATH	6946/2026
271	D-WP(C)/16145/2026 WP(C)/ /	BASANTI NAYAK MP	PRABHUTTA ACHARYA	6947/2026
272	D-WP(C)/16190/2026 WP(C)/ /	SEKHAR CHANDRA KHAMARI MP	SAIBRATA RATH	6948/2026
273	D-WP(C)/16202/2026 WP(C)/ /	RAJENDRA KUMAR SWAIN MP	MOHAMMED AKHTER RAZA	6949/2026
274	D-WP(C)/16210/2026 WP(C)/ /	AMARESH SWAIN MP	BIBHUTI BHUSAN SWAIN	6950/2026
275	D-WP(C)/16211/2026 WP(C)/ /	YAZDANI STEEL AND POWER LTD., BHUBANESWAR MP	SUBHAR YOTI BISWAL	6951/2026
276	D-WP(C)/16213/2026 WP(C)/ /	GHANASHYAM SAHOO MP	BIBHUTI BHUSAN SWAIN	6952/2026
277	D-WP(C)/16147/2026 WP(C)/ /	STHITA PRAJNA DAS MP	SIDDHANT SARANGI	6953/2026
278	D-WP(C)/16214/2026	ASHISH KUMAR TRIPATHY	BIBHUTI BHUSAN SWAIN	

279	WP(C)/ / D-WP(C)/16165/2026 WP(C)/ /	MP SASHIBHUSAN TRIPATHY MP	JEETENDRA KUMAR PRATIHARI	6954/2026 6955/2026
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